MANIPUR GAZETTE

E X T R A O R D I N A R Y
PUBLISHED BY AUTHORITY

No. 48 **Imphal, Saturday, May 23, 2026** **(Jyaistha 2, 1948)**

GOVERNMENT OF MANIPUR
DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS
(PERSONNEL DIVISION)

NOTIFICATION

Imphal, the 19th May, 2026

No. RRDP-40/1/2023-DP-DP: In exercise of the powers conferred by the Proviso to Article 309 of the Constitution of India, the Governor of Manipur, hereby makes the following rules regulating the method of recruitment to the post of **Assistant Proof Reader** of Social Welfare Department, Manipur, as shown in the M.P.S.C. Form-8, namely:

1. Short title:- These rules may be called Department of Social Welfare, Manipur, Assistant Proof Reader Recruitment Rules, 2026

2. Application:- These rules shall apply to the post specified in column 1 of the M.P.S.C. Form-8 hereto annexed.

3. Classification, Scale of pay, method of recruitment etc: Classification of the said post, scale of pay, method of recruitment and other matters connected therewith shall be as specified in the columns 3 to 13 of the said MPSC Form-8.

4. Disqualifications: -
(a) No person, who has more than one wife living or who having a spouse living, marries in any case in which such marriage is void by reason of its taking place during the life time of such spouse shall be eligible for appointment to the aforesaid post, and

(b) No woman, whose marriage is void by reason of the husband having a wife living at the time of such marriage or who has married a person who has a wife living at the time of such marriage, shall be eligible for appointment to the said post.

Provided that the Governor of Manipur may, if satisfied that there are special grounds for so ordering, exempt any person from the operation of this rule.

5. "Power to relax - Where the Governor is of opinion that it is necessary or expedient so to do, he may order, for reasons to be recorded in writing, for relaxation of any of the provisions of these rules with respect to any class or category of persons or posts."

6. These rules shall come into force with effect from the date of publication in the Manipur Gazette.

By orders & in the name of the Governor,

M. RABICHANDRA SINGH,
Under Secretary (DP),
Government of Manipur.

MPSC FORM-8

No. RRDP-40/1/2023-DP-DP
Imphal, the 19th May, 2026

RECRUITMENT RULES FOR THE POST OF ASSISTANT PROOF READER IN SOCIAL WELFARE DEPARTMENT, MANIPUR

1	Designation of Post:	Assistant Proof Reader
2	No. of Post:	1 (one)
3	Classification of post:	G.C.S Class-III [Group-C] (Non-Ministerial)
4	Scale of Pay:	Rs.5200-20200/-(PB) + GP 1900/- (As per ROP-2019, Level 3)
5	Whether selection post or non-selection post.	NA
6	Age for direct recruits	38 years and below (Upper age limit relaxable for Govt. servants appointed under the Govt. of Manipur to the extent of the period of continuous service put in the post/service and by 5 years for SC/ST and by 3 years for OBC candidates. Further, a Govt. servant who belongs to SC/ST will get the facility admissible to a Govt. servant in addition to the relaxation permissible to SC/ST candidates).
7	Educational and other qualifications required for direct recruits	ESSENTIAL: i. Graduate from a recognized University ii. Diploma in Special Education for visually impaired from a recognized University (condition no.2 is not mandatory for visually Impaired candidates/applicants). DESIRABLE: i. Having good speed in Braille Reading & Writing 2. Knowledge of Manipuri & Hindi
8	Whether age and educational qualification prescribed for the direct recruits will apply in the case of promotees	NA
9	Period of probation, If any	2(two) years

10	Method of recruitment whether by direct recruitment or by promotion or by deputation/ transfer and percentage of the sanctioned posts to be filled by various methods	By direct recruitment
11	In case of recruitment by promotion/ deputation/ transfer, grades from which promotion/ deputation/transfer to be made	NA
12	If a DPC exists, what is its composition	Class-III D.P.C.
13	Circumstances in which MPSC is to be consulted in making recruitment	As required under Manipur Public Service Commission (Exemption from Consultation) Regulation, 1972

M. RABICHANDRA SINGH,
Under Secretary (DP),
Government of Manipur.

Printed at and Published by the Directorate of Printing & Stationery, Government of Manipur.

Digitally signed by
Thingbaijam Binodkumar Singh
Date: 23-05-2026 13:11:56